

| <b>PENDENCY REPORT AS ON 31-01-2022</b> |                                                                             |              |
|-----------------------------------------|-----------------------------------------------------------------------------|--------------|
| <b>SI No.</b>                           | <b>Case Type</b>                                                            | <b>Total</b> |
| 1                                       | ABLAPL- Anticipatory Bail                                                   | 8454         |
| 2                                       | ADMLS-Admiralty Suits.                                                      | 10           |
| 3                                       | AHO-Appeal Against High Court Order.                                        | 30           |
| 4                                       | Application Us 34 of the Act involving International Commercial Arbitration | 2            |
| 5                                       | ARBA-Appeals under Indian Arbitration Act.                                  | 287          |
| 6                                       | ARBP-Petitions under Indian Arbitration Act.                                | 107          |
| 7                                       | AS-Admiralty Suit.                                                          | 1            |
| 8                                       | BLAPL-Bail Application.                                                     | 5619         |
| 9                                       | CEREF-Reference under Central Excise Act.                                   | 20           |
| 10                                      | CMAPL-Miscellaneous Applications.                                           | 2726         |
| 11                                      | CMPAT-Company Act.                                                          | 84           |
| 12                                      | CMP-Civil Miscellaneous Petition                                            | 2485         |
| 13                                      | COA-Appeals against judgement in Comp.Pet.                                  | 18           |
| 14                                      | COAPL-Appl.in pending Proceeding(Comp. Act.)                                | 2            |
| 15                                      | CONTAC-Appeals against orders in Civil Contempt                             | 9            |
| 16                                      | CONTAR-Appeals against orders in CrI.Cont.mater                             | 1            |
| 17                                      | CONTC-Cotempt of Court Cases (Civil contempt)                               | 7467         |
| 18                                      | Contempt Petition in Berhampur Bench                                        | 6            |
| 19                                      | Contempt Petition in Bhubaneswar Bench                                      | 945          |
| 20                                      | Contempt Petition in Cuttack Bench                                          | 1214         |
| 21                                      | Contempt Petition in Sambalpur Bench                                        | 8            |
| 22                                      | CONTR-Proceeding relating to Criminal Contempt                              | 118          |
| 23                                      | COPET-Orignal Petition (Companies Act.)                                     | 129          |
| 24                                      | CRA-Criminal Appeals                                                        | 1024         |
| 25                                      | CRLA-Appeal against Judgement/Sentence.                                     | 10294        |
| 26                                      | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.                               | 1440         |
| 27                                      | CRLMA-Other Miscellaneous Application.                                      | 670          |
| 28                                      | CRLMC-Appl.under Sec.482 Cr.P.C.                                            | 11645        |
| 29                                      | CRLMP-Criminal Miscellaneous Petition                                       | 688          |
| 30                                      | CRLREV-Criminal Revision.                                                   | 9242         |
| 31                                      | CRLTR-Original Trial.                                                       | 1            |
| 32                                      | CRMC-Criminal Miscellaneous Case                                            | 25           |
| 33                                      | CRP-Revision Petition.                                                      | 162          |
| 34                                      | CRREV-Criminal Revision                                                     | 255          |
| 35                                      | CS(OS)-Civil suits.                                                         | 1            |
| 36                                      | CUSREF-Reference under Customs Act.                                         | 3            |
| 37                                      | CVA-Civil Appeals                                                           | 3            |
| 38                                      | CVREV-Civil Revision.                                                       | 38           |
| 39                                      | CVRVW-Civil Review.                                                         | 19           |
| 40                                      | DSREF-Confirmation under Sec.336 Cr.P.C.                                    | 3            |
| 41                                      | EC-Execution Case.                                                          | 2            |
| 42                                      | ELA-Appeals from Judgement in Election Pet.                                 | 14           |
| 43                                      | ELPET-Election Petitions.                                                   | 26           |
| 44                                      | EXFA-Execution First Appeal.                                                | 3            |
| 45                                      | EXOS-Execution Application.                                                 | 4            |
| 46                                      | EXP-Execution Petition.                                                     | 22           |
| 47                                      | FA-First Appeal                                                             | 1087         |
| 48                                      | FAO-First Appeal from Orders.                                               | 3334         |
| 49                                      | FA(OS)-FA from Judgement in original suits.                                 | 1            |
| 50                                      | GA-Government Appeals                                                       | 111          |
| 51                                      | GCRLA-Government Appeals                                                    | 415          |
| 52                                      | GUAP-Pet. under Guardianship and Wards Act.                                 | 14           |
| 53                                      | IP(M)-Main Petition (Insolvency ACT.)                                       | 1            |
| 54                                      | ITA-Appeals Income-tax                                                      | 412          |
| 55                                      | JCRA-Jail Criminal Appeals                                                  | 15           |
| 56                                      | JCRLA-Jail Criminal Appeal                                                  | 1203         |
| 57                                      | JCRLRV-Jail Criminal Revision.                                              | 12           |
| 58                                      | JCRMC-Jail Criminal Misc.Case.                                              | 1            |
| 59                                      | LAA-Appeals (Land Acquisition Act)                                          | 982          |

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| 60  | LAREF-References (Land Acquisition Act)                       | 1     |
| 61  | LPA-Letters Patent Appeals.                                   | 25    |
| 62  | MACA-Motor Accident Appeals.                                  | 6411  |
| 63  | MAC-Motor Accident Claims.                                    | 1     |
| 64  | MA-Miscellaneous Appeals                                      | 100   |
| 65  | MATA-Matrimonial Cases (Appeals)                              | 984   |
| 66  | MFA-FA against Spl. Jurisdiction Cases.                       | 9     |
| 67  | MJC-Misc.Judicial Case.                                       | 59    |
| 68  | MSA-SA from judgements in Misc. Cases.                        | 92    |
| 69  | OCRMC-Original Crl. Miscellaneous Case                        | 100   |
| 70  | OJC-Original Jurisdiction case (Writ)                         | 1315  |
| 71  | OREF-References.                                              | 1     |
| 72  | OS-Original Suit.                                             | 1     |
| 73  | OTAPL-Other Tax Applications.                                 | 115   |
| 74  | OTC-Other Tax Case.                                           | 5     |
| 75  | OVTA-Tax Appeal Under OVAT Act.                               | 2     |
| 76  | RCFA-First Appeals(Rent Control Matters)                      | 1     |
| 77  | Review Petition in Berhampur Bench                            | 4     |
| 78  | Review Petition in Bhubaneswar Bench                          | 114   |
| 79  | Review Petition in Cuttack Bench                              | 191   |
| 80  | Review Petition in Sambalpur Bench                            | 3     |
| 81  | RFA-FA from Judgement and Decree in Suit                      | 2151  |
| 82  | RPFAM-Revision US 19 of Family Court Act.                     | 1656  |
| 83  | RSA-Second Appeal from Judgement and Decree.                  | 6750  |
| 84  | RVWPET-Review Petition.                                       | 2121  |
| 85  | SAO-Second Appeal from Appellate Order.                       | 216   |
| 86  | SA-Second Appeal                                              | 2276  |
| 87  | SCLP-Pet.for leave to appeal to Supreme Court                 | 1     |
| 88  | SJC-Special Jurisdiction Case (Tax Matters)                   | 173   |
| 89  | SM-Suo Motu.                                                  | 46    |
| 90  | SPA-Sp.Appeal before DB ...                                   | 1     |
| 91  | STAPL-Appl.for direction to make a reference.                 | 1     |
| 92  | STREV-Sales Tax Revision.                                     | 1454  |
| 93  | TA-Tax Appeal                                                 | 12    |
| 94  | TEST-Testamentary Cases.                                      | 1     |
| 95  | TREV-Tax Revision                                             | 88    |
| 96  | TRPCRL-Transfer Pet.for transfer a Crl.Proc.                  | 316   |
| 97  | TRP(C)-Transfer Petition under Sec.14 Cr.P.C.                 | 852   |
| 98  | WA-Appeals before DB against SB Judgement                     | 4102  |
| 99  | WPC(OAB)-Original Application in Berhampur Bench              | 75    |
| 100 | WPC(OAC)-Original Application in Cuttack Bench                | 17493 |
| 101 | WPC(OA)-Original Application in Bhubaneswar Bench             | 6186  |
| 102 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 584   |
| 103 | WPC(OAS)-Original Application in Sambalpur Bench              | 206   |
| 104 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                   | 453   |
| 105 | WPC(TAC)-Transfer Application in Cuttack Bench                | 254   |
| 106 | WPC(TA)-Transfer Application in Bhubaneswar Bench             | 11    |

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|--------------------|--------------------------------------------|---------------|
| 107                | WP(C)-Writ Petition under Art.226 and 227. | 72131         |
| <b>Grand Total</b> |                                            | <b>202058</b> |